

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3675
ANSWERED ON:23.08.2004
PURCHASE OF RICE
Shiwankar Shri Maha Deo Rao

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the FCI procured rice as levy in some districts of Maharashtra under a special scheme instead of procuring paddy at M.S.P. as is done in other States;
- (b) if so, the reasons therefor;
- (c) whether the Government has received complaints of large scale corruption in purchase of rice during the last two years and the current year; and
- (d) if so, the action taken/proposed to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a) & (b): In Maharashtra, FCI is entrusted with the procurement of levy rice while the procurement of paddy is done by the State Government through the State Agencies.
- (c) & (d): No, Sir. Occasional complaints as and when received, are investigated and disciplinary action against the delinquent officials is taken.